



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 15]

नई दिल्ली, सोमवार, मार्च 30, 2015/चैत्र 9, 1937 (शक)

No. 15]

NEW DELHI, MONDAY, MARCH 30, 2015/CHAITRA 9, 1937 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, the 30th March, 2015/Chaitra 9, 1937 (Saka)

The following Act of Parliament received the assent of the President on the 30th March, 2015, and is hereby published for general information:—

THE ANDHRA PRADESH REORGANISATION (AMENDMENT) ACT, 2015

No. 12 OF 2015

[30th March, 2015.]

An Act further to amend the Andhra Pradesh Reorganisation Act, 2014.

BE it enacted by Parliament in the Sixty-sixth Year of the Republic of India as follows:—

1. (1) This Act may be called the Andhra Pradesh Reorganisation (Amendment) Act, 2015.

Short title
and com-
mencement.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

6 of 2014.

2. In the Andhra Pradesh Reorganisation Act, 2014 (hereinafter referred to as the principal Act), in section 22, in sub-section (1), for the figures and words “50 members in the Legislative Council of Andhra Pradesh”, the figures and words “58 members in the Legislative Council of Andhra Pradesh” shall be substituted.

Amendment
of section 22.

Amendment
of section 23.

3. In section 23 of the principal Act,—

(i) in sub-section (1), for the figures and words “50 seats in the Legislative Council of Andhra Pradesh”, the figures and words “58 seats in the Legislative Council of Andhra Pradesh” shall be substituted;

(ii) in sub-section (2), in clause (i), for sub-clause (a), the following sub-clause shall be substituted, namely:—

‘(a) for the existing entry 1, the following entry shall be substituted, namely:—

1	2	3	4	5	6	7
“1. Andhra Pradesh	58	20	5	5	20	8”;

DR. SANJAY SINGH,
Secretary to the Govt. of India.